

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-01/2006/11718/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 07th December, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJDH/3951/2023 dtd. 29.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.12.2023 and permission to avail Restricted holiday on 05.12.2023, alongwith station leave permission, from the morning of 30.11.2023 till the morning of 06.12.2023**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/2006/11719/A dated 07/12/23

Copy to

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)